

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.No.150/

Present: 1. Hon'ble Member (J) Shri Vijai Pratap  
2. Hon'ble Member (T) Shri S. Vijayarag

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20<sup>th</sup> April, 2017, 10.30 A.**

Name of the Company		Parker Hannifin India Pvt.Ltd.	
Under Section		9	<b>I B C</b>
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with

**ORDER**

None Responded. Order Pronounced.

Let a copy of the order be given to the applicant upon compliance of all requisite formalities.

  
(S. Vijayaraghavan)  
Member (T)

  
(Vijai Pratap Singh)  
Member (J)